

identified posts in Groups C & D. However, according to the information furnished by the Department of Personnel & Training, a proposal is under their consideration to introduce reservation for physically handicapped persons, which would cover visually handicapped also, the Groups A & B posts under the Central Government.

[English]

Bridges at Moregram and Ballalpur (ER)

4103. SHRI ZAINAL ABEDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of the road over-bridges at Moregram and Ballalpur on National Highway No. 34 have been completed;

(b) if so, when these are likely to be commissioned;

(c) if the bridges are yet to be completed whether any time bound programme for their completion has been drawn up;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Not yet, Sir.

(b) The commissioning of these overbridges will depend on the completion of the bridge approaches by the State Government.

(c) and (d). Construction of 'Bridge' proper over the tracks has already been completed by the Railway for both the road-overbridges. The bridge approaches are likely to be completed by the State Government as under

Moregram - 31.3.1992

Ballalpur - 30.6.1992

(e) Does not arise.

Implementation of decisions of Cat

4104. DR. SUDHIR RAY: Will the Minister of RAILWAYS be pleased to state:

(a) the zone-wise number of cases of employees decided by the Central Administrative Tribunal (Principal Branch) during the last three years;

(b) the zone-wise number of cases, out of those, have not been implemented so far;

(c) the reasons for delay in implementation of these decisions; and

(d) the time by which these are proposed to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

"Assistance to Kerala for Forest Cover"

4105. SHRI KODIKKUNNIL SURESH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Kerala has requested to the Union Government for grant to increase the forest cover in the State;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOR-